

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

DATE OF ORDER: 01.07.2004

OA No. 549/2002

Kokila son of Shri Trilochan aged about 38 years, C/o Station Master Dra, at present employed on the post of Gangman under PWI Ramganj Mandi at Dra, Western Railway, Kota Division, Kota.

Applicant

VERSUS

1. Union of India through General Manager, Northern Western Railway, Jaipur.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Senior Divisional Engineer, Western Railway, Kota Division, Kota.

Respondents.

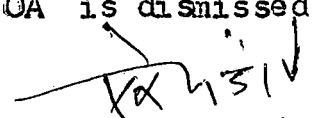
Mr. Shiv Kumar, Counsel for the applicant.
Mr. Madhukar Sharma, Proxy counsel for
Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

Heard the learned counsel for the parties. After hearing the parties, the learned counsel for the applicant submits that he wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.


(A.K. BHANDARI)
MEMBER (A)

AHQ


(M.L. CHAUHAN)
MEMBER (J)